

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 07 /2014/R&S

Dated 14<sup>th</sup> November, 2014

The Court has been pleased to declare holiday on 9<sup>th</sup> December, 2014 (Tuesday) on account of the "Election for the Jharkhand Legislative Assembly".

By order of the Court,  
Sd/- A.K. Choudhary  
Registrar General

Memo No. /R&S

Dated 14<sup>th</sup> November, 2014

Copy forwarded to the Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi for information with a direction to publish the same in the daily cause list of the Court.

Sd/- A.K. Choudhary  
Registrar General

Memo No. /R&S

Dated 14<sup>th</sup> November, 2014

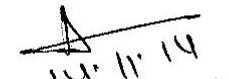
Copy forwarded to the Registrar Vigilance I/c, Registrar Establishment, Registrar Administration I/c, P.P.S. to Hon'ble the Chief Justice, all Joint Registrars, all Deputy Registrars, all Assistant Registrars, I/c Court Master's Section, I/c P.A. Section, all Section Officers, C.O. Office, Protocol Section, Oath Commissioner, Stamp Reporter and Court Managers, High Court of Jharkhand, Ranchi for information.

Sd/- A.K. Choudhary  
Registrar General

Memo No. 2301 /R&S

Dated 14<sup>th</sup> November, 2014

Copy forwarded to the Section Officer, CPC, with a direction to upload the same in the official website of the High Court of Jharkhand.

  
14.11.14  
Registrar General